

LOK SABHA

Tuesday, March 31, 1987/Chaitra
10, 1909 (Saka)

The Lok Sabha met at
Eleven of the Clock.

[MR. SPEAKER *In the Chair*]

ORAL ANSWERS TO QUESTIONS

[Translations]

MR. SPEAKER : What is Shri Bairagi saying ?

SHRI BALKAVI BAIRAGI : I have got my attendance marked.

MR. SPEAKER : I thought you were holding *Kavi Sammelan* here ; that is what it looked like.

(Interruptions)

[English]

MR. SPEAKER : Shri D. B. Patil—He is not there. Then Q. No. 470 Shri Aslam Sher Khan—No. Next Question No. 471—Shri Ram Pujan Patel—He is also not present. Then Q. No. 472—Shri Mullappally Ramachandran, Absent. Shri V. Sobhanadreeswara Rao, He is not here. Then Q. No. 473—Shrimati Patel Rama Ben Ramjibhai Mavani—Not present.

[Translation]

How is it so Professor Sabab ?

[English]

MR. SPEAKER : Q. No. 473—Dr. B. L. Shailesh.

DR. B. L. SHAILESH : Yes, Sir.

MR. SPEAKER : Should I thank you ?

[English]

Review of Policy Frame-work for
Industries

*474. DR. B. L. SHAILESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry has initiated a systematic review of the total policy frame-work for selected industries in order to stimulate growth and modernisation, as envisaged in the Budget proposals for 1987-88.

(b) if so, the particulars of the industries thus selected ; and

(c) the outcome of the review ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):
(a) Yes, Sir.

(b) The industries selected for the systematic review of the total policy frame-work are : Cement, Paper, Food Processing, Ball and Roller bearings, Agricultural Tractors, Agricultural Pumpsets, GLS Lamps and Fluorescent Tubes, and Soaps and Detergents.

(c) The reviews have not yet been completed.

[Translation]

DR. B. L. SHAILESH : Will the hon. Minister be pleased to state as to how the people are going to be benefited by the

proposed modernisation of consumer-based industries not only on the basis of supply alone, but also on the basis of price ?

[English]

SHRI M. ARUNACHALAM : Sir, as far as the industries are concerned, it is a continuing exercise of the Government to undertake systematic review of the policy framework for selected industries and take necessary steps to stimulate growth and modernisation of the industries. As far as consumers are concerned, we are making efforts to stimulate growth of the industries as also production and thereby the consumers are benefited.

[Translation]

DR. B. L. SHAILESH : The hon. Minister might be aware that the Bureau of Costs and Prices has set up a Committee for determining the price of man-made fibre, but the big fibre manufacturers are engaged in manoeuvres to see that the efforts of the committee are flopped. Will the hon. Minister be pleased to state what steps Government are going to take in this regard so that the big manufacturers do not succeed in their conspiracy to earn more profits at the cost of the consumers ?

[English]

SHRI M. ARUNACHALAM : As far as we are concerned, we have not received any complaints of this sort. If the hon. Member gives any specific complaints, we will look into it.

DR. K. G. ADIYODI : Is there any industry taken up for modernisation in Kerala, like Gwalior Rayon and all that ?

SHRI M. ARUNACHALAM : It is for the industrialists and the entrepreneurs who have to come forward for modernisation of the industries. It is not for us to do this work.

**Action Plan to Distribution Foodgrains
in Tribal Areas**

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*475. **DR. G. S. RAJHANS :**

**SHRI V. SREENIVASA
PRASAD :**

Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state :

(a) whether Government have recently prepared an action plan to improve the distribution of foodgrains in the tribal areas of the country ;

(b) if so, the details thereof ;

(c) whether the proposed action plan has been brought under implementation ; and

(d) if so, to what extent the tribals in the different parts of the country will be benefited ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) to (c). Government have introduced a scheme for the supply of wheat and rice at specially subsidised prices to the people living in the Integrated Tribal Development Project areas and the tribal majority States. Under this scheme, wheat is supplied to the consumers at Rs. 1.50 per kg. and rice (common) at Rs. 1.85 per kg. The scheme is under implementation in all the ITDP areas and tribal majority States.

(d) Under the scheme, the benefit of concessional foodgrains is available to about 57 million people of which the tribals constitute the majority.

DR. G. S. RAJHANS : Sir, has the Government ensured that the subsidised foodgrains reach the tribals for whom they are meant ? My information is that a substantial portion of the subsidised foodgrains do not reach the tribals. They are taken away by the officials. I want to know what is the system of monitoring.

MR. SPEAKER : Are the officials so hungry ?

SHRI GHULAM NABI AZAD : Sir, it is not true that the foodgrain as such which is meant for the tribals is being taken by the officials. The Union Government and the Food Corporation of India are in constant